

vide complete information in the first in-
Maine and additional information has 10
be obtained. In certain other cases, policy
decisions on the industry as a whole have
to be arrived at. However, all possible
steps are being taken to ensure
expeditious disposal of the pending
applications.

LATK RUNNING OF FRONTIER MAIL

576. SHRI G. R. PATIL: Will the
Minister of RAILWAYS/रेल मंत्री
be pleased to state:

(a) what is the number of times when
the Frontier Mail ran late from Bombay
to Delhi during the last three months;

(b) the reasons for its late running and
the steps taken by Government in this
regard; and

(c) whether there has been any
improvement in the punctuality of the
train after the measures recently taken in
that regard, if so, the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF

RAILWAYS/रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI

QURESHI): (a) Out of 91 days of April,
May and June, 71, Frontier Mail reached
Delhi right time on 57 days and late upto
15 mins, on 7 days.

(b) The reasons have been
miscellaneous and do not form a
particular pattern. In June, however,
heavy rains in Bombay affected the
running of this train.

(c) Yes, out of first 28 days of July,
71, the train arrived Delhi right time on
24 days.

SALE OF LAND AND BUILDINGS AT SANGLI STATION

577. SHRI G. R. PATIL: Will the
Minister of RAILWAYS/रेल मंत्री be
pleased to state:

(a) whether it is a fact that Government
propose to sell the land and buildings
of the metre gauge railway station at
Sangli as the metre gauge line has been
closed down;

(b) if so, whether Government have in-
vited any tenders from the public in this
regard;

(c) whether Government have received
any memorandum from the Sangli
Municipal Borough requesting them to
hand over the possession of the aforesaid
land and buildings for the use of the
Municipality; and

(d) if so, the reaction of Government
thereto?

THE DEPUTY MINISTER IN THE
MINISTRY OF

RAILWAYS/रेल मंत्रालय

में उपमंत्री (SHRI MOHD. SHAFI

QURESHI): (a) Yes,

(b) Yes.

(c) Yes.

(d) As the State Government, the
Municipal Council and other bodies are
interested in taking over these lands and
buildings, it has been decided to
relinquish the same to the State
Government at the maximum current
market price based on the tenders already
received. The Municipal Council and
other bodies have been asked to approach
the State Government further in the
matter.

MAHALAXMI EXPRESS

578. SHRI G. R. PAUL: Will the Minis-
ter of RAILWAYS/रेल मंत्री be pleased
to state:

(a) whether there is any proposal under
Government's consideration to increase
the speed of Mahalaxmi Express between
Kolhapur and Bombay V.T.; and

(b) if so, what time it will be given
effect to?

THE DEPUTY MINISTER IN
THE

MINISTRY OF

RAILWAYS/रेल मंत्रालय

में उपमंत्री (SHRI MOHD. SHAFI

QURESHI): (a) and (b) Yes, the journey
time of Mahalaxmi Express between
Bombay and Kolhapur will be reduced
by about

1.5 hours from 1-10-71.

NON-PAYMENT OF WAGES TO CONDUCTORS IN NORTHERN RAILWAY

579. SHRI T. K. SRINIVASAN: Will
the

Minister of RAILWAYS/रेल मंत्री
be

pleased to refer to the replies to Starred
Question No. 175 and Unstarred Question
No. 866 given in the Rajya Sabha on the
5th April and 8th May, 1971,
respectively and state the reasons for the
non-payment of wages up to the 80th
April, 1965 to the Conductors in terms of
General Manager, Northern Railway's
letter, dated the 18th July, 1964 and in
accordance with Railway Board's letter of
the 17th May, 1955?

THE DEPUTY MINISTER IN
THE

MINISTRY OF

RAILWAYS/रेल मंत्रालय

में उपमंत्री (SHRI MOHD. SHAFI

QURESHI): Special Travelling Ticket
Examiners in charge of sleeper coaches
were not to be designated as
'Conductors'. Before the General
Manager, Northern Railway's letter,